

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942, Fax-23753923

Petition No.560/TT/2014

Date: 16.11.2015

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: -Truing up of Transmission tariff for the tariff block 2009-14 and determination of Transmission Tariff for the tariff block 2014-19 for Kahalgaon St-II, Ph - I transmission system in Eastern Region, Northern Region and Inter-regional link between Northern and Western Region

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission(Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 20.11.2015:-

- a) The asset wise comparison for increase in actual capital expenditure towards balance and retention payments during the tariff period 2009-14 against the capital expenditure approved by the Commission in Order dated 15.2.2011 along with the detailed justifications;
- b) An undertaking/certificate depicting the actual equity infused during the tariff period 2009-14 and 2014-19; and
- c) The revised Form 9A for 2009-14 and Form 4A for 2014-19 duly depicting the un-discharged liabilities.

2. If the above said information is not received within the specified date, the petition shall be disposed on the basis of the information already on record.

Yours faithfully,

Sd/
(V.Sreenivas)
Deputy Chief (Legal)